

The Minister of State in the Ministry of Home Affairs (Shri Hathl): (a) and (b). Yes, Sir. The proposal of the West Bengal Government is under consideration.

Map of Goa Published in "Pioneer", Lucknow

2182. Shri Raghunath Singh: Will the Minister of Home Affairs be pleased to state whether it is a fact that the 'Pioneer', an English daily of Lucknow (U.P.), in its second Dak Edition dated the 15th July, 1965 published a map of South-Western India in which Goa was shown as a Portuguese possession?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): The "Pioneer" of Lucknow published in its issue of the 14th July, 1965 a map of South-Western India in which Goa was wrongly shown as a Portuguese possession. The Government of Uttar Pradesh brought the error to the notice of the editor of the "Pioneer" and the newspaper published its regrets for the error on the front page of its issue dated the 19th August, 1965.

### वाराणसी के निकट खुदाई

2183. { श्री किन्दर लाल :  
श्री बिदचनाच पांडेय :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वाराणसी संस्कृत विश्वविद्यालय द्वारा उत्तर प्रदेश के गाजीपुर जिले में सैदपुर के पास मासोघां के टीले की खुदाई में ईसा से 600 वर्ष बाद की सभ्यता के अवशेष मिले हैं, जिस से उत्तर भारत की सभ्यता पर नया प्रकाश पड़ने की सम्भावना है;

(ख) क्या इस स्थान की पुरातत्वीय जांच के लिये पिछले तीन महीनों से खुदाई हो रही है; और

(ग) यदि हाँ, तो इस के क्या परिणाम निकले हैं ?

शिक्षा मंत्रालय में सांस्कृतिक-कार्य मंत्री (श्री हजरतबीस) : (क) से (ग). सूचना एकत्रित की जा रही है और सभा पटल पर रख दी जाएगी ।

### Price of Nicobarese Copra

2184. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Nicobarese copra is selling in Calcutta at Rs. 70 to 80 per maund at present;

(b) whether the minimum purchase prices laid down in the Nicobar Trade licences have been revised so as to relate them to the present prevailing prices in the Calcutta market; and

(c) the current minimum purchase prices mentioned in the Trade Licences issued for Nicobar Islands' trade and when these were fixed?

The Minister of State in the Ministry of Home Affairs (Shri Hathl):

(a) to (c). The average selling price of Nicobarese copra in Calcutta during August, 1965 was about Rs. 145 per 50 kilograms or thereabout. The minimum purchase price of Nicobarese copra is Rs. 37-50p per 50 kilograms and was last revised in July, 1963. No fresh revision is contemplated for the present.

### Arrest of Spies in Nadia District (West Bengal)

2185. { Shri D. C. Sharma:  
Shri P. C. Borooah:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that an active Pakistani spy ring has been unearthed by the Police in some border villages of Nadia district of West Bengal during July, 1965;

(b) if so, the details of the arrests made with the information gathered; and

(c) the action taken in the matter?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) No, Sir.

(b) and (c). Do not arise.

**Relations between Police and Public**

**2186. Shri Tan Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether Delhi Police will have a Public Relations Department to improve their public relations and to keep the people informed about their activities;

(b) whether such Departments are likely to be created in other States; and

(c) if so, the details thereof?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) A proposal for such a Department in the Delhi Police is under consideration.

(b) and (c). The matter is exclusively within the executive power of the State Governments. Enquiries made, however, reveal that while some State Governments have established Public Relation Offices, some others have proposals under consideration.

**Pilot Plant for Cement Designed by C.S.I.R.**

**2187. Shri Raghunath Singh:** Will the Minister of Education be pleased to state:

(a) whether a pilot plant costing 20 lakhs of rupees designed at the laboratory set up by C.S.I.R. which can produce cement at the rate of 30 tons a day has proved to be a success; and

(b) if so, the details thereof?

**The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran):** (a) The Regional Research Laboratory, Jorhat has designed the lay-out of a pilot plant

for manufacture of cement of which the estimated cost is Rs. 20 lakhs. The proposal to set up the plant is under consideration.

(b) (i) The process comprises nodulizing a suitable mix of finely ground lime-stone, clay and coal and sintering it in a vertical kiln. The air necessary for combustion is provided from the bottom of the kiln.

(ii) The top three feet is the sintering zone.

(iii) The fuel in each of the nodule burns and provides the necessary heat required for reaction between lime-stone and clay.

(iv) The cement clinkers are discharged through a rotary grate through an air-locking system.

**Kottiyoor Devaswom**

**2188.** { Shri A. V. Raghavan:  
Shri Pottakkatt:

Will the Minister of Home Affairs be pleased to state:

(a) whether any representation has been received from the devotees of the Kottiyoor Devaswom in Cannanore District of Kerala regarding the grant of lease of Devaswom lands in favour of the Nair Service Society, Changanassery;

(b) whether by the said lease, the lands in the possession of the Kottiyoor temple have been demarcated by metes and bounds;

(c) whether a notice under Section 99(1) of the Madras Hindu Religious and Charitable Endowment Act, 1957 has been issued by the Government of Kerala on the 3rd July, 1965 to the hereditary trustee Kottiyoor Devaswom in Cannanore District;

(d) whether the lease deed has been examined by the Hindu Religious and Charitable Endowment Administration either before or after the execution of the document for the purpose of approving the lease; and